

correctly, that they represent the country which is called the Peoples Republic of China and not that group of people who were sitting in Taiwan. Here is a Government which we have recognised with which we have diplomatic relations and which is excluded from the United Nations in favour of a group headed by Pol Pot which does not exist any more on the territory of Kampuchea. What steps our Government is taking to advocate and pursue the question of seating them in the United Nations.

**SHRI P. V. NARASIMHA RAO:** It is a different question. Even so, I would like to inform the hon. Member that on this we have taken a categorical stand in the U.N. General Assembly. It is very clearly stated in my own speech that we are against the seating of Pol Pot. I have gone to the extent of saying that the Pol Pot Government is, as it were, representing its own victims in the General Assembly.

**DR. SUBRAMANIAM SWAMY:** In the same session, I had put a question which, unfortunately, became an Unstarred question, in which I had asked the hon. Minister and he has given a reply how many countries recognised the Kampuchean Government before India did and how many recognised it after India did because argument was that India was recognising it to facilitate further normalisation. The answer given was, before India recognised it, Afghanistan, Hungary, Bulgaria, these kind of countries which are satellites of the Soviet Union, recognised the Kampuchean Government and, as to how many countries recognised after India did, the answer was, zero. Nobody has recognised the Kampuchean Government after India recognised. Therefore, I would like to ask a question ...

**SHRI P. V. NARASIMHA RAO:** This is a question which has been answered already. The answer is in the possession of the House. I do not

have all the details at the moment. But the answer has been given. The names of countries have been given; the number has been given; everything has been given.

**DR. SUBRAMANIAM SWAMY:** I agree. I am only asking this. In view of this, would the Government now explain why is it that the diplomatic initiative that the Government took in regard to Kampuchea had failed and is the delay in finalisation partly due to the recognition of the fact that its policy regarding Kampuchea has been a total failure?

**SHRI P. V. NARASIMHA RAO:** Mr. Indrajit Gupta and Dr. Subramaniam Swamy seem to have made contradictory presumptions. I only have to contradict both the presumptions.

#### Damage to Railways due to Farmers and Students Agitation

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\*467. **SHRI M. V. CHANDRASHEKARA MURTHY:**

**SHRI B. V. DESAI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have become subject of attacks and hold ups in the country for the last four to five months;

(b) if so, whether the farmers agitation and students agitation of Kerala has damaged the railway property and also delayed the running of trains;

(c) whether the efficiency of Railways has deteriorated in the country; and

(d) if so, what steps are being taken in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-**

**MENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b). Yes, Sir.

(c) No, Sir.

(d) Does not arise.

**SHRI M. V. CHANDRASHEKARA MURTHY:** We are aware that railways and buses are the main targets of attacks in almost all strikes and agitations in the country. Sufficient damage has been done to the railway property in the recent agitations. In this context, I want to know from the hon. Minister what was the extent of damage done to the railway property, with all the details.

**SHRI MALLIKARJUN:** Attacks have been there and I will give the figures, the comparative figures of 1979 and 1980; in the Central Railway, there were four such attacks; and now it is eight; that is how there is an increasing trend now. So far as the extent of damage is concerned, we have received the information only from two Zonal Railways and not from all the Railways: the damage that occurred in the Central Railway is Rs. 1,14,45,000 and in the Southern Railway it is Rs. 76,407.

**SHRI M. V. CHANDRASHEKARA MURTHY:** Agitations of farmers and students had a direct impact on the running of trains. In view of this fact, I want to know from the hon. Minister how far this affected the running of trains and if so, what steps Government propose to take to remedy the situation.

**SHRI MALLIKARJUN:** It is unfortunate that, if any agitation or any bandh call or any such thing of any political party comes, the trains become the targets and as a consequence, naturally, there will be hold-up and chain-pulling and so on and so forth. The trains will be held up there. That is how it affects the arrival of trains to the destination. However, Government propose to take various steps to

avoid such occurrences; there are escorts in some of the important trains; we are also augmenting the police force to see that such things do not occur.

**SHRI B. V. DESAI:** In view of the reply which the hon. Deputy Minister has given, I would like to ask this. In some other context, the Minister has said that about Rs. 6,37,000 worth of railway property was damaged in Nasik Division. Not only in farmers' agitation but in any type of agitation, it is the public property or the national property which is being damaged and put to great loss. Will the hon. Minister be pleased to state whether, under certain conditions, under such conditions, the NSO can be used to see that the national property is saved?

**SHRI MALLIKARJUN:** The application of the NSO depends upon how the local administration acts or takes to it. These are instigated, accidental things which are happening due to the unfortunate agitations. But if anybody is found involved in destructive activities, naturally the NSO has to be invoked.

श्री रामावतार शास्त्री : अध्यक्ष जी, आज ही अखबार में खबर छपी है कि बिहार में विद्यार्थी परिषद् के नेतृत्व में उर्दू विरोधी जो आन्दोलन चल रहा है उसने बड़े पैमाने पर गाड़ियों को क्षति पहुंचाई है, आसन की है। तो इस बात को ध्यान में रखते हुए मैं जानना चाहता हूं कि क्या यह सच है कि बिहार में उर्दू विरोधी विद्यार्थी परिषद् के छात्रों ने बिहार बन्द की आड़ में रेलों की सम्पत्ति को भारी क्षति पहुंचायी है? यदि हां, तो सरकार ने ऐसे तत्वों के विरुद्ध कौन सी कार्यवाही की है तथा रेल सम्पत्ति की रक्षा करने के लिए कौन से कदम उठाये हैं?

श्री मल्लिकार्जुन : बिहार में जो ऐजीटेशन जनता मोर्चा और लोक दल का भी चल रहा है उसमें एंटी सोशल एलीमेंट्स भी घुस जाते हैं और कई किस्म के लोग . . .

श्री रामाचतार शारङ्गी : यह बन्द हुआ है।

श्री मल्लिकार्जुन : इस प्रकार की क्षति को रोकने के लिए सरकार पूरी तरह से अपनी कोशिश सदा जारी रखेगी।

श्री रामाचतार शारङ्गी : अध्यक्ष जी, मेरे सवाल का जवाब नहीं आया। इसमें लिखा है कि किसान और छात्र आन्दोलन के कारण तो बिद्यार्थी परिषद् द्वारा चलाया जाने वाला आन्दोलन छात्र आन्दोलन है कि नहीं? आप बताइये, यह सबल इससे उत्पन्न होता है कि नहीं?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): It does not arise out of this.

अध्यक्ष महोदय : आप के सवाल का जवाब आ गया।

SHRI SUBHASH CHANDRA BOSE (Alluri): In spite of the Police protection given by the Railways there are so many looting incidents between Vijayawada and Kazipet. Is the Minister aware of these incidents and in the last six months or one year it has become a regular feature. The passengers are harassed and the trains are stopped between Vijayawada and Kazipet. If the Minister is aware of it, I want to know what action has the railway taken in this regard.

SHRI MALLIKARJUN: We have asked the Zonal Railways to monitor on day to day basis to prevent such untoward incidents, to be totally avoided.

I agree between Vijayawada and Kazipet also such things have taken place.

Estimators, Draftsmen and Tracers in Railways

\*468. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) how many Estimators, Draftsman and Tracers are working on the Indian Railways (Zone-wise);

(b) whether they have been agitating for a long time to be treated as a technical staff; and

(c) whether Government are agreeable to accept them as such?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A statement is laid on the table of the House.

#### Statement

(a) The number of Draftsmen, Estimators, Tracers on the Indian Railways (zone-wise) is as under:—

Central Railways—	1068
Eastern Railway—	681
Northern Railway—	645
Southern Railway—	769
Western Railway—	380
Northeastern Railway—	340
Northeast Frontier Railway—	278
South Central Railway—	769
South Eastern Railway—	668
Chittaranjan Locomotive Works—	199.
Diesel Locomotive Works—	152
Integral Coach Factory—	290

(b) & (c). The staff are already being treated as 'Technical'.

SHRI NARAYAN CHOUBEY: The statement affirms that the Estimators, Draftsmen and Tracers are technical staff. They render valuable job for the railways. They are the keymen in the Engineering Department of the Railways. But their services are not given due regard and recognition. They do not get the benefit due to the technical staff as yet, although they are declared as technical staff. The railway track has increased, the railway buildings have grown, the plinth